

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH :
AT HYDERABAD

O.A.NO. 334 of 1995

Date of Order : 13-3-1995

Between:

- | | |
|----------------------|---------------------------|
| 1. Rakatam Sanjeeva. | 21. K. Chandraiah |
| 2. S. Kistaiah | 22. M. Pechaiah |
| 3. G. Buchaiah | 23. Kumara Swamy |
| 4. P. Anjaiah. | 24. Ramachander |
| 5. K. Yadagiri. | 25. Saraiah |
| 6. M. Yadaiah. | 26. P. Satyanarayana |
| 7. Madaveni Narayana | 27. Kondri Chandraiah |
| 8. Mysaiah | 28. Kora Pentaiah |
| 9. G. Venkataiah | 29. Yadagiri |
| 10. Onguri Yadaiah | 30. Sudarshan |
| 11. Ramuloo | 31. Sandela Chandraiah |
| 12. Narsi Reddy | 32. A. Yadaiah |
| 13. K. Narsimha | 33. M. Venkataiah |
| 14. Malla Reddy | 34. Rasala Pochaiah |
| 15. G. Laxmaiah | 35. Dattari Gandaiah |
| 16. K. Iylaiah. | 36. G. Laxmaiah |
| 17. Kotta Venkatiah. | 37. Aruri Sammaiah |
| 18. Aruri Iylaiah. | 38. Sadanavoli Venkataiah |
| 19. C. Yadagiri. | 39. M. Pochaiah |
| 20. B. Mallesh. | 40. A. Mallaiah |

All the applicants are working as Gangemen
in PWI(C) I Dept., S.C.Rly., Secunderabad.

And:

... Applicants.

1. General Manager, South Central Railway,
Rail Nilayam, Secunderabad.
2. Chief Administrative Officer (Construction-I),
South Central Railway, D.R.M. Compound, Secunderabad.
South Central Railway, Secunderabad.
3. Divisional Engineer (Construction-I), S.C. Railway,
Sanchalan Bhavan, Secunderabad.
4. Senior Divisional Engineer,
Secunderabad Division (BG), S.C. Railway, Secunderabad.
5. Chief Permanent Way Inspector, S.C. Railway,
Beiguda, Secunderabad.

... Respondents.

For the Applicants: Mr.P.Krishna Reddy, Advocate

For the Respondents: Mr.J.R.Gopal Rao, SC for Rlys.

CORAM:

THE HON'BLE MR.JUSTICE V.NEELADRI RAO :VICE-CHAIRMAN

THE HON'BLE MR.R.RANGARAJAN : MEMBER(ADMN)

The Tribunal made the following Order:-

Notice before admission in the O.A.

Until further orders, the applicants should be allowed to work in the post it on 24-3-95 for reply in the meanwhile.

Amalgia 13/3/95
Deputy Registrar(J)CC

1. The General Manager,
2. The Chief Administrative Officer(Construction-I)
S.C.Railway, D.R.M.Compound, Secunderabad.
3. The Divisional Railway Manager(P) Secunderabad Division(BG)
S.C.Rly, Secunderabad.
4. The Divisional Engineer(Construction-I)
S.C.Rly, Sanchalan Bhavan, Secunderabad.
5. The Senior Divisional Engineer(Construction),
S.C.Rly, Secunderabad.
6. The Chief Permanent Way Inspector, S.C.Rly,
Beiguda, Secunderabad.
7. One copy to Mr. P.Krishna Reddy, Advocate, CAT.Hyd.
8. One copy to Mr.J.R.Gopal Rao, SC for Rlys, CAT.Hyd.
9. One spare copy.

pvm

27/3/95
13/3/95

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE- CHAIRMAN

AND

THE HON'BLE MR. R. RANGARAJAN: M(ADMN)

DATED -13-3-1995.

ORDER/JUDGMENT.

M.A./R.A./C.A.No.

O.A.No.

T.A.No.

in

334/95

(W.P.)

Admitted and Interim directions
issued

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No.order as to costs.

